

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA. No. 197(ND)/2017**

**IN THE MATTER OF:**

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<b>M/s Rajiv Kapur</b>	....	<b>APPLICANT / PETITIONER</b>
<b>Vs</b>		
<b>M/s Napco Bevel Gear of India Ltd.</b>	....	<b>RESPONDENT</b>

**SECTION:**

**Under Section 213**

**Order delivered on 06.09.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER :-**

**For the RESPONDENT :-**

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 27<sup>th</sup> November 2017.

*Sd-*

**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

*Sd-*

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**